

106

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 202/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH JULY, 2018, 10:30 A.M

Name of the Company		Sanjay Stores-Vs- Cookme (Spices) Pvt.Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

David Manjesh
Adv

Sanjay Stores

S.R. Das
Adv

Lalita Banerjee
Barr-at-Law

13/07/18

Sonruki Rekha Das
Adv

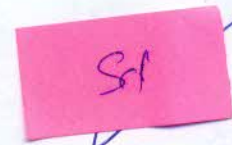
For Sanjay stores
the operational creditor.

S.No.106 – CP (IB) No.202/KB/2018 – Sanjay Stores Vs. Cookme (Spices) Pvt. Ltd.

ORDER

Ld. Counsel appeared for the operational appeared and pointed out that in respect of inspite of adjournments, affidavit in reply not filed by the corporate debtor. Today no one appeared for corporate debtor. Hence, matter is now fixed for further consideration without Corporate Debtor.

Fix on **17th August 2018** for further consideration.



(Madan B. Gosavi)
Member (Judicial)